

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 341 of 2018 &
IA No. 1638 of 2018 & IA Nos. 34 & 71 of 2019

Dated : 30th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S. K. Rungta, Sr. Adv.
Mr. Pratiti Rungta
Mr. Shivankur S. for R-1

Mr. Ashish Singh
Mr. Anup Jain for R-2

Ms. Deepa Chawan
Mr. Abhishek Munot for R-3

Ms. Arti Singh
Mr. Aakashdeep Singh for R-5

ORDER

Heard learned senior counsel for Appellant and Respondent No.1 and learned counsel for Respondent No. 2 & 3 for some time.

List the matter for further hearing on **30.09.2019**. Tag to Appeal Nos. 340 of 2018, 205 of 2018 & 234 of 2018.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj